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## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 318/2017 in C.P. No. 172/241-242/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.01.2018

Name of the Company:

Iberchem S.A & Anr.

V/s.

Yatin C Davda & Ors.

Section of the Companies Act: Section 241-242 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1.51ddharth Sinha

Advocate

Applicants

& J

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## <u>ORDER</u>

Learned Advocate Mr. Siddharth Sinha i/b J Sagar & Associates present for Applicant. None present for Respondents in IA 318/2017.

Suo moto matter reopened.

For further hearing, list the matter 26.02.2018.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 24th day of January, 2018.